NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	EXECUTION PETITION(C/ACT)/01/KOB/2023 in TCP/44/KOB/2019
SECTION	SEC 424 (3) C/ACT R/W NCLT RULE 56, 57
NAME OF PARTIES	ABRAHAM REJI & ANOTHER V/S MEENACHIL HOTELS & RESORTS PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HEMA SRINIVASAN, UMAYAPARVATHI, T JEYARAM.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, M A SHAJI, VINAY MATHEW.

22nd JULY 2024

O R D E R

EXECUTION PETITION(C/ACT)/01/KOB/2023 in TCP/44/KOB/2019

Learned Counsel, Ms. Hema Srinivasan appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. M A Shaji appears physically on behalf of the R1 to R3.

Vide order dated 07.06.2024, Respondents were directed to execute the relief No. (ii) and submit the compliance report on or before the next date of hearing. The said order has not yet been complied with.

Respondents are directed to comply with the direction of this Tribunal dated 07.06.2024 within a period of one week.

List this matter for Compliance Report on **30.07.2024.**

IA(C/ACT)62/KOB/2024 IN EXECUTION PETITION(C/ACT)/01/KOB/2023 in TCP/44/KOB/2019

List along with connected Execution Petition(C/ACT)/01/KOB/2023 for further consideration on **30.07.2024.**

Sd /- **Sd /-**

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)